

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमांगो) : (क) और (ख) योजना आयोग द्वारा सितम्बर, 1989 में प्रोफेसर डी. टी. लकड़वाला की अध्यक्षता में गरीबों के अनुपात तथा सध्या के आकलन पर गठित विशेषज्ञ दल ने अपनी रिपोर्ट 24 जुलाई, 1993 को उपाध्यक्ष, योजना आयोग को प्रस्तुत कर दी गई है।

(ग) से (च) विशेषज्ञ दल ने खपत व्यय, कीमत परिवर्तनों राज्यों में कीमत विभिन्नताओं तथा गरीबों के खपत पैटर्न से संबंधित आकड़ों के विस्तृत अध्ययन के उपरान्त गरीबी आकलन के लिए एक सशोधित कार्यप्रणाली की सिफारिश की है, विशेषज्ञ दल ने गरीबी को रहन-सहन के स्तर तथा रोजगार एवं सरकार द्वारा प्रदान की गई निःशुल्क सामाजिक सेवाओं से जोड़ते हुए एक गहन अध्ययन का भी सुझाव दिया है। सिफारिशों के निहितार्थों का अध्ययन किया जा रहा है।

(घ) आठवीं पंचवर्षीय योजना के दौरान गरीबों के उत्थान को उच्च प्राथमिकता दी गई है।

ISI marked products in the country

*372. SHRI GOPALSINH G. SOLANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that I.S.I. marked products have not come up to the prescribed standards in each market in the country;

(b) if so, the number of such items deducted from standard-Mark during the years 1991, 1992 and so far in 1993;

(c) whether any specific items have been identified by Government in this context to be covered under I.S.I. Mark; and

(d) if so the details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY): (a) No such reports have come to the notice of the Bureau of Indian Standards (BIS). BIS takes a number of steps to ensure that ISI-marked products conform to prescribed standards through surveillance mechanism which includes periodic surprise inspections of the manufacturing premises of the licensees, testing of samples drawn from the factories of the licensees and open market, action against the licensees as also against those making unauthorised use of ISI Mark, investigation of complaints from consumers and feedback from organised consumers.

(b) In case of failure on the part of manufacturers to meet the prescribed standards, standard mark i.e. ISI is cancelled, thereby prohibiting the manufacturers from using the Standard Mark. The number of licences cancelled during the relevant years is as follows:

1991-92	1992-93	1993-94
61	15	15 Till 25-6-93

(c) BIS Certification Marking Scheme is voluntary in nature. However, in certain cases, Government has made it mandatory on considerations of safety, health and consumer production.

(d) The list of 129 standards in respect of which BIS Mark has been made compulsory is given in the enclosed statement.

Statement

Products under Compulsory Certification

Effective Date

1. FOOD COLOURS AND FOOD COLOUR PREPARATIONS

(Prevention of Food Adulteration Act, 1954)

IS 1694 : 1974	Tartrazine, Food grade	23 Feb. 1975
IS 1695 : 1974	Sunset Yellow FCF, Food grade	Do.
IS 1697 : 1974	Erythrosine, Food grade	Do.
IS 1698 : 1974	Indigo Carmine, Food grade	Do.
IS 2558 : 1974	Ponceau 4R, Food grade	Do.
IS 2923 : 1974	Carmoisine, Food grade	Do.
IS 5346 : 1975	Coltar Food Colour preparations and mixtures	Do.
IS 6022 : 1977	Fast Green FCF, Food grade	Do.
IS 6406 : 1977	Brilliant Blue FCF, Food grade	Do.

2. NATURAL FOOD COLOURS

(Prevention of Food Adulteration Act, 1954)

IS 3827 : 1966	Riboflavin	15 Nov. 1985
IS 3841 : 1966	B-Carotene	Do.
IS 4446(Part 1) : 1986	Chlorophyll (Magnesium complex)	Do.
IS 4446(Part 2) : 1986	Chlorophyll (Copper complex)	Do.
IS 6386 : 1971	Beta-apo-8-carotenal, food grade	Do.
IS 6405 : 1971	Canthaxanthine, food grade	Do.
IS 6797 : 1972	Methyl ester of beta-apo-8-carotenoic acid	Do.
IS 7260 : 1974	Ethyl ester of beta-apo-8-carotenoic acid, food grade	Do.

3. FOOD ADDITIVES

(Prevention of Food Adulteration Act, 1954)

IS 2557 : 1963	Annatto colour for food products	27 March 1985
IS 4447 : 1967	Sodium benzoate, Food grade	Do.
IS 4448 : 1967	Benzoic acid, Food grade	Do.
IS 4467(Part 1) : 1980	Caramel (Plain)	Do.
IS 4467(Part 2) : 1980	Caramel (Ammonia Process)	Do.
IS 4467(Part 3) : 1980	Caramel (Ammonia sulphite process)	Do.

		Effective Date
IS 4750 : 1968	Sorbitol, Food grade	27 March 1985
IS 4751 : 1968	Potassium metabisulphite, Food grade	Do.
IS 4752 : 1968	Sodium metabisulphite, Food grade	Do.
IS 4818 : 1968	Sorbic acid, Food grade	Do.
IS 5191 : 1969	Sodium alginate, Food grade	Do.
IS 5306 : 1978	Sodium carboxymethyl cellulose, Food grade	Do.
IS 5342 : 1969	Ascorbic acid, Food grade	Do.
IS 5343 : 1969	Butylated hydroxyanisole, Food grade	Do.
IS 5707 : 1970	Agar, Food grade	Do.
IS 5719 : 1970	Gelatin, Food grade	Do.
IS 6030 : 1971	Sodium propionate, Food grade	Do.
IS 6031 : 1971	Calcium alginate, Food grade	Do.
IS 6793 : 1972	Fumaric acid, Food grade	Do.
IS 7905 : 1975	Calcium propionate, Food grade	Do.
IS 7908 : 1975	Sulphur dioxide, Food grade	Do.
IS 7928 : 1975	Alginic acid, Food grade	Do.
IS 8356 : 1977	Titanium dioxide, Food grade	Do.
4. MINER'S SAFETY LEATHER BOOTS AND SHOES		
(Mines Act, 1952)		
IS 1989(Part 1) : 1986	Leather safety boots and shoes for miners	29 April 1972
IS 1989(Part 2) : 1986	Leather safety boots and shoes for heavy metal industries	Do.
IS 3976 : 1982	Safety rubber-canvas boots for miners	Do.
5. CEMENT		
(Essential Commodities Act, 1955)		
IS 269 : 1989	33 Grade ordinary portland cement	1 July 1983
IS 455 : 1989	Portland slag cement	Do.
IS 1489 : 1991	Portland pozzolana cement	Do.
Part-I	Flyash based	
Part-II	Calcined clay based	
IS 3466 : 1988	Masonry cement	Do.
IS 6452 : 1989	High alumina cement for structural use	Do.
IS 6909 : 1990	Supersulphated cement	Do.
IS 8041 : 1990	Rapid hardening portland cement	Do.

		Effective Date
IS 8042 : 1989	White portland cement	1 July 1983
IS 8043 : 1991	Hydrophobic portland cement	Do.
IS 8112 : 1989	43 grade ordinary portland cement	Do.
IS 8229 : 1986	Oil well cement	Do.
IS 12269 : 1987	53 Grade OPC	Do.
IS 12330 : 1988	Sulphate resisting portland cement	Do.
IS 12600 : 1989	Low heat portland cement	Do.
6. SAFETY HELMETS FOR USE IN MINES		
(Mines Act, 1952)		
IS 2925 : 1984	Industry safety helmets	20 Aug. 1973
7. MINERS' CAP LAMP BATTERIES		
(Mines Act, 1952)		
IS 2512 : 1978	Miners' cap lamp batteries (Lead acid type)	19 Dec. 1968
8. FLAMEPROOF ELECTRICAL EQUIPMENTS		
(Mines Act, 1952)		
IS 2148 : 1981	Flameproof enclosures of electrical apparatus	22 Aug 1973
8. LPG CYLINDERS		
(Gas Cylinder Rules, 1981)		
IS 3196 : 1992	Welded low carbon steel gas cylinder exceeding 5-litre water capacity for low pressure liquefiable gases	1 July 1967
Part I	Cylinders for liquified petroleum gas (LPG)	
10. WIRE ROPES USED IN MINES		
(Mines Act, 1952)		
IS 1855 : 1977	Standard steel wire ropes for winding and man- riding haulages in mines	23 Apr. 1966
11. MILD STEEL TUBES		
(Essential Commodities Act, 1955)		
IS 1161 : 1979	Steel tubes for structural purposes	1 Aug 1978
IS 1239(Part 1) : 1990	Mild steel tubes	Do.
IS 4270 : 1992	Steel tubes used for water wells	Do.
12. STEEL AND STEEL PRODUCTS		
(Ministry of Steel & Mines, Govt. of India, No. SO : 112 (14)/63-IV dated 26 March 1971)		
IS 226 : 1975	Structural steel (standard quality)	1 Apr 1965
IS 277 : 1985	Galvanized steel sheets (Plain and corrugated)	Do.

Effective Date

IS 279 : 1981	Galvanized steel wire for telegraph and telephone purposes	1 April 1965
IS 280 : 1978	Mild steel wire for general engineering purposes	Do.
IS 432(Part 1) : 1982	M.S. and medium tensile steel bars	Do.
IS 432(Part 2) : 1982	Mild steel and medium tensile steel bars and hard-drawn steel wire for concrete reinforcement	Do
	Part 2 Hard-drawn steel wire	
IS 513 : 1986	Cold rolled carbon steel sheets and strips	Do.
IS 961 : 1975	Steel (high tensile)	Do.
IS 1029 : 1970	Hot rolled steel strips (baling)	Do.
IS 1079 : 1988	Hot rolled carbon steel sheets and string	Do.
IS 1148 : 1982	Hot rolled steel rivet bars (up to 40 mm diameter) for structural purposes	Do.
IS 1149 : 1982	High tensile steel rivet bars for structural purposes	Do.
IS 1786 : 1985	High strength deformed steel bars and wires for concrete reinforcement	Do.
IS 1875 : 1992	Carbon steel billets, blooms, slabs and bars for forgings	Do.
IS 1977 : 1975	Structural steel (ordinary quality)	Do.
IS 1990 : 1973	Steel rivet and stay bars for boilers	Do.
IS 2002 : 1982	Steel plates for pressure vessels for intermediate and high temperature service including boilers	Do.
IS 2062 : 1992	Weldable structural steel	Do.
IS 2930 : 1992	Carbon steel billets, blooms and slabs for rolling into structural steel (standard quality)	Do.
IS 2831 : 1975	Carbon steel billets, blooms and slabs for re-rolling into structural steel (ordinary quality)	Do.
IS 2879 : 1975	Mild steel for metal arc welding electrodes core wire	Do.
IS 3502 : 1981	Steel chequered plates	Do.
IS 3748 : 1990	Tool and die steels for hot work	Do.
IS 3749 : 1978	Tool and die steels for cold work	Do.
IS 3930 : 1979	Flame and induction hardening steels	Do.
IS 4368 : 1967	Aloy steel billets, blooms and slabs for forging for general engineering purposes	Do.
IS 4397 : 1972	Cold rolled carbon steel strips for ball and roller bearing cages	Do.

Effective Date

IS 4398 : 1972	Carbon-chromium steel for the manufacture of ballas, rollers and bearing races	1 Apr. 1965
IS 4430 : 1979	Mould steels	Do.
IS 4431 : 1978	Carbon and carbon-manganese free cutting steel	Do.
IS 4432 : 1988	Case hardening steels	Do.
IS 4882 : 1979	Low carbon steel wire for rivets for use in bearing industry	Do.
IS 5489 : 1975	Carburising steels for use in bearing industry	Do.
IS 5517 : 1978	Steels for hardening and tempering	Do.
IS 5518 : 1979	Steel for die blocks for drop forging	Do.
IS 5522 : 1992	Stainless steel for utensils sheets and strips	Do
13. VANASPATI (Essential Commodities Act, 1955)		
IS 10633 : 1986	Vanaspati	1 Oct. 1985
14. VANASPATI CONTAINERS (Essential Commodities Act, 1955)		
IS 2552 : 1989	Steel drums (galvanized and ungalvanized)	15 Apr 1986
IS 10325 : 1989	15-Kg square tins for VANASPATI and edible oils	Do.
IS 10339 : 1988	GHEE and edible oil tins	1 July 1986
IS 10840 : 1986	Blow moulded HOPE containers for VANASPATI	Do.
IS 11352 : 1985	Flexible packs for the packing of edible oils and VANASPATI	Do.
15. MILK PRODUCTS AND INFANT FOODS (Prevention of Food Adulteration Act, 1954)		
(a) Milk Products		
IS 1165 : 1992	Milk powder	4 July 1986
IS 1166 : 1986	Condensed milk	Do.
(b) Infant Foods		
IS 1547 : 1985	Infant milk food	3 Nov 1991
IS 1656 : 1985	Milk cereal based weaning foods	Do.
IS 11156 : 1985	Infant formulae	Do.
16. PRESSURE STOVES (Essential Commodities Act, 1955)		
IS 1342 : 1986	Oil pressure stoves	1 Oct 1987
IS 2787 : 1986	Oil pressure heater	Do

Effective Date

IS 8808 : 1986	Burners for oil pressure stoves and oil pressure heaters	1 Oct. 1987
SI 10109 : 1981	Oil pressure stoves, offset burner type	Do

17. NON-PRESSURE STOVES

(Essential Commodities Act, 1955)

IS 2980 : 1986	Non pressure stoves	1 Feb 1992
----------------	---------------------	------------

18. DRY CELL BATTERIES

(Essential Commodities Act, 1955)

IS 203 : 1984	Dry batteries for flashlights	1 Apr 1987
IS 2576 : 1975	Dry batteries for transistor radio receivers	Do.
IS 8144 : 1976	Multipurpose dry batteries (under B.I.S. Act)	Do.

19. GLS LAMPS

(Essential Commodities Act 1955)

IS 418 : 1978	Tungsten filament general service electric lamps	24 Apr 1989
---------------	--	-------------

20. ELECTRICAL APPLIANCES

(Essential Commodities Act, 1955)

IS 302(Part 2/ Sec 201) : 1992	Safety of household and similar electrical Appliances-Electric immersion water heaters	24 Feb 1993
IS 302 (Part 2/ Sec 202) : 1992	Safety of household and similar electrical appliances-Electric Iron	24 Feb 1993
IS 302 (Part 2/ Sec 202) : 1992	Safety of household and similar electrical appliances- Electric stoves	Do.
IS 302 (Part 2/ S.c. 302) : 1992	Safety of household and similar electrical appliances- Electric radiators	Do.
IS 1293 : 1988	3 pin plugs and socket outlets	Do.
IS 3854 : 1988	Switches for domestic and similar purposes	Do.
IS 4949 : 1968	2 Amp switches for electric and similar purposes	Do.

Criteria to measure poverty line

*373. SHRI KAMAL MORARKA:
Will the Minister of PLANNING
AND PROGRAMME IMPLEMENT-
ATION be pleased to state:

(a) whether it is a fact that according to a recent survey the population below poverty line is estimated to be around 37 per cent;

(b) if not, what are the figures according to Government estimates;

(c) what is the criteria used to measure poverty line in India;

(d) whether this criteria is the same which is adopted in developed Nations;

(e) if not, what is the difference;

(f) what has been the effect of the change in criteria effected during 1980s; and

(g) what is Government's reaction to the report of expert group set up by the Planning Commission whose report has been received in January, 1993?